

To,

1. Sri Rajesh Ranjan Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro
2. Sri Anil Kumar III, Civil Judge (Jr. Div.)-cum-J.M.-cum-P.M., J.J. Board, Bokaro
3. Sri Bhupesh Chandra Samad, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro
4. Sri Milan Kumar, S.D.J.M.-cum-Addl. Civil Judge (Jr. Div.), Chaibasa (Porahat)
5. Sri Mukti Bhagat, Probationary Civil Judge (Jr. Div.), Chatra
6. Sri Parmanand Upadhyay, Addl. Civil Judge (Jr. Div.)-cum-J.M., Daltonganj
7. Ms. Mosrat Ziya Tara, Addl. Civil Judge (Jr. Div.)-cum-J.M., Daltonganj
8. Ms. Ritu Kujur, Addl. Civil Judge (Jr. Div.)-cum-J.M., Daltonganj
9. Ms. Arpana Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad
10. Sri Manoj Kumar Indwar, J.M.-cum-P.M., J.J. Board, Dhanbad
11. Sri Shera Samson Tirkey, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c., Dhanbad
12. Sri Nirbhay Prakash, Civil Judge (Jr. Div.)-cum-J.M., Dhanbad
13. Ms. Santoshini Murmu, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad
14. Sri Ravi Choudhary, J.M.-cum-Judge I/c., Garhwa
15. Ms. Satyabhama Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih
16. Ms. Seema Kumari Minz, J.M.-cum-P.M., J.J. Board, Giridih
17. Ms. Shruti Soren, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih
18. Sri Pranav Kumar, Probationary Civil Judge (Jr. Div.), Gumla
19. Ms. Shikha Rani Tigga, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh
20. Sri Remi Praphul Baa, Addl. Civil Judge (Jr. Div.)-cum-Judge I/c.-cum-P.M., J.J. Board, Hazaribagh
21. Ms. Mariam Hemrom, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh
22. Sri Ranjay Kumar, S.D.J.M., Jamshedpur
23. Sri Pawan Kumar No.II, J.M.-cum-P.M., J.J. Board, Jamshedpur
24. Sri Rajendra Prasad, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
25. Sri Narendra Kumar, Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
26. Sri Bikrant Ranjan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
27. Sri Nishi Kant, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
28. Sri Uttam Sagar Rana, Addl. Civil Judge (Jr. Div.)-cum-Judge I/c.-cum-P.M., J.J. Board, Khunti
29. Ms. Sanjibita Guin, Addl. Civil Judge (Jr. Div.)-cum-J.M., Koderma
30. Ms. Swati Vijay Upadhyay, S.D.J.M.-cum-P.M., J.J. Board, Latehar
31. Sri Raj Kalyan, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M., J.J. Board-cum-Judge I/c., Lohardaga
32. Ms. Vidyawati Kumar, Probationary Civil Judge (Jr. Div.), Ramgarh
33. Sri Raj Kumar Pandey, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi
34. Sri Manish Kumar Mishra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi
35. Sri Shambhu Mahto, J.M.-cum-Addl. Civil Judge (Jr. Div.), Ranchi
36. Sri Kamlesh Behra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi

37. Sri Ram Kumar Lal Gupta, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi
38. Sri Gautam Gobinda, Railway Judicial Magistrate, Ranchi
39. Sri Praveen Oraon, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi
40. Sri Ashok Kumar No.IV, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi
41. Sri Sushil Kumar Pingua, Probationary Civil Judge (Jr. Div.), Seraikela
42. Sri Manjeet Kumar Sahu, Probationary Civil Judge (Jr. Div.), Simdega

Sub: - Nomination to attend the "Webinar on Refresher Training Programme for Civil Judge (Jr. Div.) in Civil Trial with CIS Training" (R-16) scheduled to be held on 22nd and 23rd January, 2022.

Sir / Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the "Webinar on Refresher Training Programme for Civil Judge (Jr. Div.) in Civil Trial with CIS Training" (R-16) scheduled to be held on 22nd and 23rd January, 2022.

The topics proposed to be covered are:-

- * Latest Judgments and Directions of Hon'ble Court
- * Order 6, 7, 8, 9 of C.P.C.
- * Order 10, 11, 14, 17, 20, 21 of C.P.C.
- * Order 22, 23, 26, 32, 39 & 40 of C.P.C.
- * Interests & Costs Sec. 34, 35, 35A, 35B
- * CNT & SPT Act
- * Fair Trial
- * Inspection of Court and Office
- * Judgment writing/model Judgment
- * Role of Subordinate Judiciary in compliance of Section 89 CPC in the light of Afcons Case (for mediation)
- * CIS Training

The protocol of connectivity in the said training is given below:-

- (i) The officers must use their laptops and earphones provided by the e-committee to avoid sound echo.
- (ii) Login time is 10.15 A.M. to 10.30 A.M. Beyond this time, login would not be allowed.
- (iii) Participants are requested to keep themselves logged in even during the break.
- (iv) Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.
- (v) Video shall be kept on throughout the sessions except break time. This is mandatory for considering participants participation in the Course.
- (vi) In case of internet connectivity issue or any other issue, the trainee shall join the training programme from Civil Court Conference room.

You are, therefore, directed to attend the aforesaid Webinar on the dates as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid Webinar. No individual request seeking permission to attend the Webinar will be entertained.

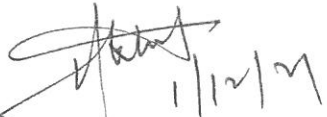
The Joining instructions & link to join Webinar shall be sent to you by the Academy subsequently.

Yours sincerely,
Sd/- Akhil Kumar
Registrar (Administration) I/c.

Memo No. 4493 /Apptt.

Dated, Ranchi, the 02/12/2021

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 1016/JAJ dated 30.10.2021 / All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration) I/c.